

(c) Senator Pressler has stated that he has developed a better understanding of India's viewpoint on these issues.

Second Gas Terminal at Usar in Raigad District of Maharashtra

1524. SHRI ANKUSHRAO RAOSAHEB TOPE: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government have taken any decision to set up a second gas terminal at Usar in Raigad district of Maharashtra; and

(b) if so, the details thereof?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) No, Sir.

(b) Does not arise.

[*Translation*]

Areas Hit by Riots Due to Cauvery Water Dispute

1525. SHRI G.M.C. BALAYOGI: DR. (SRIMATI) K.S. SOUNDARAM: SHRIMATI CHANDRA PRABHA URS:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Union Government had sent during December, 1991 Central observers for an on-the-spot study of the areas hit by riots due to Cauvery water dispute;

(b) if so, whether any report has been submitted to the Government;

(c) if so, the main recommendations made therein;

(d) the follow-up action taken/being taken thereon;

(e) whether the Union Government have provided any financial assistance to the concerned State Governments; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) Yes, Sir.

(b) Yes, Sir.

(c) The report *inter-alia* suggested for restoration of normalcy and provision of relief assistance to the riot-victims.

(d) 'Public Order' and 'Police' being State subjects follow up action on the report is being taken by the Governments of Karnataka and Tamil Nadu.

(e) and (f). Government of India have issued necessary instructions regarding expeditious settlement of insurance claim arising out of riots in Karnataka and Tamil Nadu on the same scale and in the same manner as applied to the Delhi riots-victims of 1984.

[*English*]

Police Forces in States

1526. SHRIMATI BASAVA RAJESWARI: SHRI BALRAJ PASSI: SHRI RAMKRISHNA KUSMARIA: SHRI PRABHU DAYAL KATHERIA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the recommendation of the Sarkaria Commission to strengthen the police forces in the States to maintain public order has been accepted by the Sub-committee of the Inter-State Council; and

(L) if so, further action taken by the Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB) : (a) This recommendation was considered by the Sub-committee of the inter-State Council at its meeting on 15.1.1992 and there was a general consensus that the recommendations should be accepted.

(b) The recommendation of the Sub-committee will now be considered by the Inter-State Council and thereafter Government will take decision in the matter after considering the views of the Inter-State Council.

Indo-China Joint Working Group

1527. SHRIMAT BASAVA RAJESWARI:

SHRI MOHAN SINGH:

SHRI SRIKANTA JENA:

SHRI DEVENDRA PRASAD YADAV:

SHRI ARJUN CHARAN SETHI:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the fourth meeting of Indo-China Joint Working Group was held at New Delhi recently;

(b) if so, the bilateral and multilateral matters discussed; and

(c) the outcome thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI MADHAVSINH SOLANKI): (a) The Fourth Meeting of the India-China Joint Working Group was held in New Delhi from 20 to 21 February, 1992.

(b) The two sides continued their discussions aimed at arriving at a mutually acceptable settlement on the boundary question as well as the discussions on measures for ensuring peace and tranquility in the areas along the Line of Actual Control. Other bilateral issues discussed included matters relating to the exchange of high level visits. Views were also exchanged on the regional situation, including relations with Pakistan and the situation in Cambodia.

(c) It was agreed that the military personnel of the two sides would have regular meetings in June and October every year at Bum La pass in the Eastern Sector and at Spanggur Gap area in the Western Sector. It was also agreed that communication links would be established to facilitate easy contact between the border personnel. Views were exchanged on further confidence building measures including prior intimation of military exercises.

Employment Potential in Kuwait

1528. SHRI MUMTAZ ANSARI:

SHRI SRIKANTA JENA:

SHRI DEVENDRA PRASAD YADAV:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Government had received any suggestion from Kuwaiti Indian Citizen Committee for the exploitation of employment potential created in Kuwait following the reconstruction of that country; and